

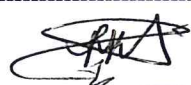
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/13	CA 01/16 in TP 51/16	For hearing	397/ 398	C. Vasanth Kumar & 2 Others Vs Balakrishna Livestock Breeders P. Ltd. & 12 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Perikal. K. Arjun	Adv. for R1 & R2	

ORDER

Matter is listed today on the memo filed by the Counsel for Petitioner.
Matter is again list it on 22/12/2017 to which date this matter was
originally listed to.


Member (T)


Member (J)